

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**Item No. 22
CA Nos. 1107/2019, 113/2020,
886/2019, 909/2019 & 307/2021
In
CP (IB) No. 337/Chd/Hry/2018
(Admitted Matter)**

**Under Sections 9 & 60(5), 66, 33(1)
(B), 43 & 44 of the Insolvency and
Bankruptcy Code, 2016**

In the matter of:-

Suresh Kumar Rakesh Kumar ...Operational Creditor

Vs.

Nav Jyoti Agro Foods Pvt. Ltd. ...Corporate Debtor

Present through Video Conferencing:

Ms. Niharika Sohal, Advocate for applicant in CA Nos. 886/2019, 909/2019, 1107/2019 & IA No. 307/2021 and for respondent No. 1 in CA No. 113/2020.

Mr. Rabinder Singh Bhatia, Advocate for respondent No. 2 in IA No. 113/2020.

Ms. Ateev Raj Sandhu, proxy counsel for Mr. Anand Chhibbar, Senior Advocate for applicant in IA No.113/2020.

Mr. Vaibhav Gupta, Advocate for respondent-Income Tax Department in IA No. 307/2021.

Mr. H.S. Bhatia, Advocate for the Punjab National Bank.

Mr. Deepankur Sharma, Advocate for Respondent Nos.1 & 2 in CA No.886/2019.

None for respondents in CA No. 909/2019.

CA No.1107/2019

It is stated by learned counsel for the applicant that she has e-filed convenience proforma. She is directed to file physical copy of the same with the Registry within two days.

List the case for hearing on 07.12.2022.

CA No.886/2019

The learned counsel for the applicant is directed to file physical of copy of the short written submissions, if any, not filed so far within three days. Learned counsel for the respondent can also filed his short note, if any, on this issue.

Heard. Order reserved.

CA No.909/2019

Learned counsel for the parties are directed to complete the pleadings and also file their short written submissions within two weeks after exchanging the copies with each other.

List the case for hearing on 07.12.2022 for final arguments.

CA No.307/2021

Reply has been filed on behalf of the Income Tax Department vide Diary No.00555/4 dated 10.11.2022. The same is taken on record.

Heard. Order reserved.

CA No.113/2020

List on 07.12.2022.

Sd/-

**(Subrata Kumar Dash)
Member (Technical)**

Sd/-

**(Harnam Singh Thakur)
Member (Judicial)**

November, 15 2022
SD